## OA 1415/2002

New Delhi, this the 5th day of May, 2003 Hon ble Sh. Shanker Raju, Member (J)

- 1. CPWD Karamchari Union (Regd) through its President Sh. Hukam Chand Plot No.1, Aram Bagh, Near Udasin Mandir Paharganj, New Delhi - 110 055.
- 2. Sh. Hukam Chand S/o Sh. Balbir Plot No.1, Aram Bagh, Near Udasin Mandir Paharganj, New Delhi - 110 055.

...Applicants (By Advocate Sh. Manas R.Panigarhi)

## VERSUS,

- 1. Union of India
  Ministry of Urban Development &
  Poverty Alleviation
  through its Secretary
  Nirman Bhawan, New Delhi.
- 2. Director General of Works Central Public Works Department Nirman Bhawan, New Delhi.
- 3. Secretary (Union of India)
  Ministry of Finance
  North Block, New Delhi.

...Respondents

(By Advocate Sh. R.P.Aggarwal)

## ORDER (ORAL)

## By Shri Shanker Raju,

Heard the parties.

- 2. As reflected in para 4 (e) of the reply of the respondents that case of Sh. Ashok Kumar & 1112 others is sub-judice before the Hon'ble Apex Court, where the same issue is involved, OA is disposed of with the directions that the relief claimed shall rember subjected to the out come of the aforesaid case.
- 3. In the event, the applicants are still aggrieved, it would be open for them to revive the present OA.
  - 4. OA stands disposed of accordingly.

(SHANKER RAJU)
MEMBER (J)

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